

ness losses of an individual and then work out the amount of *ex-gratia* payable to him. This decision is not contrary to the recommendations of Justice Ranganath Misra Commission of Inquiry.

(d) No. Sir.

Kerala Map in Survey of India Maps

3289. SHRI K.P. UNNIKRISHNAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Survey of India has published maps showing latest district boundaries and roads of Kerala State;

(b) if not, the reasons thereof; and

(c) when was the last edition of the map published and why map of Kerala has not been published when maps of other States have been published in several editions?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) Yes, Sir.

(b) Does not arise.

(c) The first edition of the map of Kerala,

Pondicherry, Tamil Nadu and Lakshadweep on 1:1 million scale was published in 1966. The second edition of this map has been printed during September, 1988.

Development of Tourist Spots in Jammu and Kashmir

3290. SHRI MOHD. AYUB KHAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the names of the tourist spots in Jammu and Kashmir which are being financed by the Department of Tourism;

(b) the expenditure incurred so far on each project;

(c) the names of other projects of the State which are proposed to be undertaken for development; and

(d) whether Government propose to develop Salal lake in view of its close vicinity to Shri Vaishnodevi Shrine as a tourist spot and centre for development of water based games; and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). The following are the details of the projects in Jammu and Kashmir for which central financial assistance has been extended by the Department of Tourism:-

(Rs. in lakhs)

<i>Sl. No.</i>	<i>Name of the Projects</i>	<i>Amount Released</i>
1	2	3
1.	Facilities at Bagh-i-Bahu	45.00
2.	Cafeteria-cum-Information Centre at Qazigund	5.00

1	2	3
3.	Accommodation at Qazigund	7.00
4.	Wayside amenities at Hemis Gompa and Lamayuru	17.00
5.	Development of Mughal Garden at Bijbehara	12.00
6.	Wayside facilities at Dayala Chowk, Manser and Udhampur	5.00
7.	Cafeteria at Adhkwari	2.50
8.	Cafeteria at Bhawan	2.50
9.	Yatri Niwas at Pahalgam	10.00
10.	Floodlighting of Hari Parbad	3.81

(c) The Department has received proposals from the Government of Jammu and Kashmir for central financial assistance for other projects. The proposals are incomplete and detailed information/clarifications are awaited from the State Government.

(d) The Department has received a proposal from the Government of Jammu and Kashmir for central financial assistance for development of Salal Lake. The proposal is for 1989-90 and will be taken up during the next financial year.

Incidence of House Burglary in Trans Yamuna Area

3291. SHRI SODE RAMAIAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the incidents of house burglary in Delhi especially trans Yamuna area have increased recently;

(b) if so, the number of such cases reported during the last six months; and

(c) the steps taken to arrest the culprits

and to recover the stolen property?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) There has been no appreciable change.

(b) 141 cases have been reported for the period May 88 to Oct. 88.

(c) The following steps have been taken:-

(1) Effective patrolling in the area has been intensified.

(2) Verification from Crime Record Office records and interrogation of known burglars whose names are in this list is done.

(3) Strict watch is kept over local bad characters and burglars.

(4) Finger Prints of doubtful criminals are sent to the Finger Print